the 13th May, 1986, so as tg insert certain new entries in the Schedule thereto, thereby regulating the auxiliary duty of customs on goods covered by Notification Nos. 118, Customs [G.S.R. No. 369(E), dated the 19th June, 1986. 343-Customs; G.S.R. No. 858(E), dated the 16th June. 1986, and 350-Customs; GSR No. 865(E), dated the 16th June, 1986].

(12) G.S.R. No. 868(E). dated the 16th June, 1986, rescinding Government Notifications (i) No. 229-Custom?., dated the 18th August, 1983; (ii) No. 230-Customs, dated the 18th August, 1983; (iii) No. 231-Customs, dated the 18th August, 1983; (iv) No. 233-Cnstoms, dated the 18th August, 1983; (v) No. 279-Customs, dated the 19th November, 1984; and (vi) No. 113-Customs, dated the 17th February, 1986.

(13) G.S.R. No. 944(E). dated the 15th July. 1986, publishing a Corrigendum to Notification G.S.R No. 614(E), dated the 11th April, 1986.

(14) G.S.R. No. 949(E), dated the 18th July, 1986. laying down the revised rate of exchange for conversion of Russian Rouble into Indian currency or vice-versa, in supersession of Notification G.S.R. No. 683(E), dated the 25th April, 1986.

[Placed in Library. See No. LT-2837(86 for (1) to (14)].

II. A copy each (in English and Hindi) of the following Notifications cf the Ministry of Finance (Department of Revenue) together v.'ith Explanatory Memoranda thereon: —

(i) G.S.R. No. 856(Ej. dated the 16th June, 1986, rescinding Notification No. 208177-Central Excise, dated the 2nd July, 1977, so as to discontinue the special scheme of excise duty exemption for radios (including transistor sets) of value ! not exceeding! Rs. 65]- in view of the general application of the small scale scheme to radios (including transistor sets).

on the Table

(ii) G.S.R. No. 938(E), dated the 8th July, 1986, amending each of , the two Notifications specified in Column (2) of the annexed Table in the manner specified in Column (3) of the said Table.

[Placed in Library. See No. LT-12837186 for (i) and (ii)].

I. Corrigendum to English version of Annual Accounts (1984-85) of the Export Inspection Council and Export Inspection Agencies, laid on the Table on 18th March, 1986,

II. Notifications of the Ministry of Commerce.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHM DUTT): Sir, I beg to lay on the Table—

I. A copy of the Corrigendum to the English version of the Annual Accounts of the Export Inspection Counci] and Export Inspection Agencies for the year 19S4-85, laid on the Table on 18th March, 1986 [Placed in Library See No. LT-2876[86].

IL A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963: —

(i) S.O. No. 197(5, dated the 17th May, 1986, publishing the Export of Human Hair (Inspection) Rules, 1986.

(ii) S.O. No. 2266, dated **the** 14th June, 1986, publishing **the** Export of Refractory Bricks (Quality Control and Inspection) Rules, 1986.

[Placed in Library. See No. LT-2797|86 for (i) and (ii)].